

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

203. APPEAL/17(MB)2023

IN THE MATTER OF

Zivar Estates Private Limited

... Petitioner

Vs

Registrar Of Companies

... Respondent

U/s 252(1) of the Companies Act, 2013

Order Delivered on 24.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Appellant: Mr. Kush Gupta (VC)

For the Respondent:

ORDER

Counsel for the Appellant prays for a short adjournment so as to place on record the affidavit in terms of the direction dated 13.03.2024. Adjourned to **15.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/